

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-101
IB-351/ (ND)/2020

IN THE MATTER OF:
RT Construction Company
Vs.
EIE Engg. India (P) Ltd

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

SECTION
U/s 9 IBC code 2016

Order delivered on 13.8.2021

CORAM:
SHRI. P.S.N PRASAD
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:
For the Appellant :
For the CD :
For the Intervener :

ORDER

Heard the submissions made by the Advocate Mr. Praveen Chaturvedi. On the e-Portal of the Tribunal, no documents are visible as on date. Therefore, the Counsel is directed to take steps for re-filing the same or contact the Registry so as to enable the application to be traceable on the e-Portal of this Tribunal.

List on 10.9.2021.

- Sd -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sd -

(P.S.N PRASAD)
MEMBER (JUDICIAL)

Surjit